

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.490/2002

Thursday this the 14th day of November, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

P.G.David, S/o P.G.Geevarghese
Driver Grade II
Central Ground Water Board,
Kerala Trivandrum
residing at Bency Bhavan,
Malamekkara, Adoor
PO.Pathanamthitta Dist.

...Applicant

(By Advocate Mr. M.R.Rajendran Nair)

v.

1. Union of India, represented by its
Secretary to Government of India,
Ministry of Water Resources,
Faridabad.l.
2. The Chairman, Central Ground Water Board,
CGO Complex, NH IV, Faridabad.l.
3. The Director, Administration
Central Ground Water Board,
CGO Complex, NH IV, Faridabad.
4. Administrative Officer,
Central Ground Water Board,
CGO Complex, NH IV
Faridabad.
5. The Regional Director,
Central Ground Water Board,
Kerala Region, Trivandrum. ..Respondents

(By Advocate Mr. C.Rajendran, SCGSC (by Ms. Nisha Nair)

The application having been heard on 14.11.2002, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR .A.V. HARIDASAN, VICE CHAIRMAN

This application is directed against the
orders dated 20.12.2001 and 5.7.2002. When the
application came up for hearing, learned counsel

Contd.....

appearing for the respondents states that the applicant expired on 1.11.2002 and as the cause of action is of such a nature, it would not survive. The application abates and the same is closed. No costs.

Dated the 14th day of November, 2002



T.N.T. NAYAR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

(s)

APPENDIX

Applicant's Annexures:

1. A-1: True copy of the Office Order No.949 of 2001 dated 20.12.2001 Administrative Officer.
2. A-2: True copy of the representation submitted by the applicant before the 2nd respondent dated 2.1.2002.
3. A-3: True copy of the final order dated 11.4.2002 in OA 15/2002 on the file of the Hon'ble Tribunal.
4. A-4: True copy of the representation dated 19.4.2002 submitted by the applicant to the 2nd respondent.
5. A-5: True copy of the Order No.4-3525/85-Min.Estt. 5464 dated 5.7.2002 issued by the 4th respondent to the 5th respondent.
6. A-6: A true copy of the relevant portion of the Transfer norms for Group'B' (Non Gazetted) Group'C', and Group'D' officials issued by the 1st respondent.
7. A-7: True copy of the O.M.No.17-1/2001-MiN.Estt.,5016 dated 28.6.2001 issued for the 1st respondent.

npp
25.11.02